

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
ABSTRACT**

DISTRICT JUDGES – Transfer and Posting of District Judge – ORDERS - ISSUED.

ROC.NO.601/2024-B.SPL.

NOTIFICATION NO.499–B.SPL.

DATED:26.07.2024.

The High Court made the following transfer and posting of District Judge:-

Dr. N.Sreenivasa Rao, IX Additional District and Sessions Judge, Kovvur, West Godavari District, is transferred and posted as IX Additional District and Sessions Judge, Chittoor (post kept vacant).

- i) Dr. N.Sreenivasa Rao, shall handover charge of his post to the IV Additional District and Sessions Judge, Tanuku, West Godavari, and proceed to his new station. He shall take charge of his post from VIII Additional District and Sessions Judge, Chittoor.
- ii) The IV Additional District and Sessions Judge, Tanuku, West Godavari shall be in full additional charge of the post of IX Additional District and Sessions Judge, Kovvur, West Godavari District, until further orders.

NOTE: 1. The officer shall get himself relieved and join in his new post on **or before 12.08.2024 without fail.**

2. The Order placed in the High Court's Website <http://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.

REGISTRAR (VIGILANCE)

To

1. The officer and Incharge officer concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Principal District Judges, West Godavari at Eluru and Chittoor.
6. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram village, near A.P. Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District – 522238, Andhra Pradesh.

8. The I Additional District and Sessions Judge, West Godavari at Eluru and Chittoor.
9. The IX Additional District and Sessions Judge, Kovvur, West Godavari District.
10. The IV Additional District and Sessions Judge, Tanuku, West Godavari District.
11. The IX Additional District and Sessions Judge, Chittoor.
12. The VIII Additional District and Sessions Judge, Chittoor.
13. The District Treasury Officers, West Godavari at Eluru and Chittoor.
14. The Sub Treasury Officers, Kovvur and Tanuku, West Godavari District.
15. **THE SECTION OFFICERS:-**
 - (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh.